

(b) No, Sir.

(c) The matter is pending selection. It has not been found possible to find a suitable candidate. Some candidates are likely to be interviewed shortly in this behalf and it is expected that the appointment will be made very soon thereafter.

(d) No, Sir.

(e) The information is being collected and will be laid on the Table of the House in due course.

University at Kanpur

1766. { Shri S. M. Banerjee:
Shri Tangamani:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether a request has been received for the setting up of a university in Kanpur; and

(b) if so, the action taken thereon?

The Minister of Education and Scientific Research (Maulana Azad): (a) and (b). A proposal for the setting up of a Technological University in Kanpur was received from the State Government in 1954. The All India Council for Technical Education and University Grants Commission examined it and expressed the view that instead of a Technological University, as suggested by the State Government, the Northern Higher Technological Institute be established in Kanpur. The Central Government have decided to locate the Technological Institute in Kanpur.

Government Security Press Workshop

1767. Shri Jadhav: Will the Minister of Finance be pleased to state:

(a) the functions of the workshop in the Government Security Press; and

(b) whether any check is kept on the material lying in the workshop and the things prepared in the workshop?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The functions of the India Security press workshop include the erection, maintenance and repair of machinery installed in the Press, the manufacture of spare parts of machinery to the extent practicable, the manufacture of packing cases required to despatch the products of the Press to indentors and treasuries and the maintenance and repair of roads and buildings in the Press State.

(b). Yes, Sir. The workshop is subject to the same security checks as the main factory. Work is done in the workshop on the strength of work orders issued by authorised officers and regular records are kept of the works done, man-hours spent and materials used.

मंत्रियों के निजी कर्मचारी

१७६८. श्री सरजू पांडे : क्या गृह-कार्य मंत्री ८ अगस्त, १९५७ के तारांकित प्रश्न संख्या ५५७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय मंत्रिमण्डल के कितने मंत्रियों के पास इस समय ६ से अधिक निजी कर्मचारी काम कर रहे हैं; और

(ख) क्या यह सच है कि मंत्रियों के कुछ निजी सचिव, जिनको वे अपने राज्यों से अपने साथ लाये थे, अब अवर सचिव के रूप में नियुक्त किये गये हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातार) : (क) पांच ।

(ख) जी नहीं ।